

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPLE BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 26.03.2021 (FRIDAY)

COURT – IV

10:30 AM

In the Court of Hon’ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon’ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 919 of 2020	Radico Khaitan Ltd. Vs. BT & FC Pvt. Ltd. and Ors.	Ajay Bhargava	Pankaj Srivastava-R1 & R6 Bhuvaneshwari Ramanathan-R2 & R7 Abhishek Singh-R3 & R4
2.	Comp. App. (AT) (Ins) No. 736 of 2020	Indian Overseas Vs. RCM Infrastructure Ltd. & Anr.	Mayuri Raghucanishi Akshat Singh	J. Mani Vannan-R1 Aditya Verma

(VIRTUAL MODE)

For Admission (Fresh Case)

3.	Comp. App. (AT) No. 39 of 2021	Reserve Bank of India Vs. SREI Equipment Finance Ltd.	Vatsala Rai	
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For Admission (After Notice)

4.	Comp. App. (AT) No. 18 of 2021	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari
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By the order of Hon’ble Acting Chairperson

**-sd/-
Registrar**